

OA 22/90

List of Index

Dr. S P Jana, Bhubaneswar
(Sh G R Menghani)
NS
Mo Agriculture & Ans
(-)

I 1 12.1.90

2 16.1.90

To

To (MP 28/90)
for withdrawal OA's
disposed of as
withdrawn & MP is
also disposed of.

II - -

III 1-2 23.1.90

3 30.1.90

List of Index enclosed
sending sheet.

Final order dt 16.1.90
send to the Applicant.

NSM:AT
25.11.02

DD removed for B 507.

Para II

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

NEW BOMBAY BENCH? NEW BOMBAY.

O. A. NO.

22

OF

1990.

Dr. Shakti Pada Jana.

....

Applicant.

Versus.

Union of India & Ors.

....

Respondents.

I N D E X

Para II

Sr. No.	Description of documents relief upon	Page Nos.
1.	Application	1 to 14
2.	Copy of Memorandum dated 10th November 1983 issued by Joint Commissioner. (EX. 'A').	15
3.	Copy of Applicant's representation dated 5th December 1983. (EX. 'B').	16 to 23
4.	Copy of Office Order dated 30th August 1984 issued by the Director, Central Poultry Breeding Farm, Bombay. (EXH. 'C').	24
5.	Copy of Applicant's representation dated 12th September 1984. (EXH. 'D').	25 to 27
6.	Copy of Ministry letter dated 22nd July 1988 together with Seniority List. (Exh. 'E').	28-29
7.	Copy of letter dated 2nd April 1986 addressed by Dr. S.I. Ranjan Director to Dy. Secretary, Animal Husbandry. (Ex. 'F').	30-31
8.	Copy of Applicant's representation dated 28.11.1989 address to UPSC. (Ex. 'G').	32
9.	Copy of Applicant's representation dated 6th December 1989. (Ex. 'H').	33-34
10.	Copy of Office Order dated 1st January, 1990 issued by Under Secretary in Ministry of Agriculture. (Ex. 'I').	35
11.	Vakalatnama.	36

(12) M.P. 28/90 for withdrawal
dt 12.1.90

Central Administrative Tribunal,
New Bombay Bench
Received application on 11/1/90
Stamp No. 17/190
6806
Registrar

-1-2

DB.

Office Notes, Office Memorandum, of
Coram, Appearances, Tribunal's Orders
of directions and Registrar's Orders.

Tribunal's Orders

Stamp No 17/90

Circulation on 12/1/90

By Reg

Date: 12.1.90

Mr Masand for the applicant

①

Admit

②

Issue notices to the respondents to
file their reply before the Registrar
on 22.2.90 with a copy to the
applicant's advocate.

③

As regards interim relief we
direct that the promotion of
Respondent No. 3 by order dated
1.1.1990 at Ex. I, Page 35 of
the application as Superintendent
Random Sample Poultry Performance
Testing Unit, Bombay will be
subject to the final outcome
of this case.

M.P. No. 28/90
for withdrawal,
fixed on 10/1/90

928
15/1/90

P. S. Chaudhuri
(P. S. CHAUDHURI) (M. B. H. J. H. D. A. R.)
(M. J.)

P.T.O.

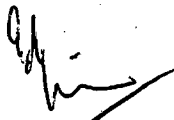
2

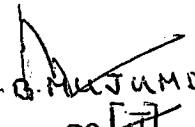
Date: 16.1.1990

Heard Mr. G.R. Memghani, advocate, for the applicant. He states that the applicant wants to withdraw the application.

The applicant has also filed M.P. 28/90 praying for allowing to withdraw the case. Hence the application is disposed of as withdrawn.

M.P. 28/90 is also disposed of.


(M. Y. PRIOLKAR)
m[A]


(M. G. RAJUMDAR)
m[J]